

LIR No. 5852/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020.**

VEENA RANI
POLC/RADC
07.08.2020

LIR No. 2850/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.

Shri Bakul Jain, AR for the management.

It is submitted by AR for the management that
Corrigendum is still not received.

At request, matter stands adjourned for awaiting
corrigendum on **29.09.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 7583/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri M N Singh, AR for the workman.

None for the management.

It is submitted by AR for the workman that on the last date of hearing, time sought by the management for filing of WS .

In view of the same, matter stands adjourned for filing of WS by the management on **14.10.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 284/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for service of Court notice to both the
parties.

Despite efforts no one is contacted through VC, in
these circumstances, matter stands adjourned for purpose fixed on
12.10.2020.

VEENA RANI
POLC/RADC
07.08.2020

LIR No. 1000/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for filing of fresh address of the management by the workman and issuance of notice to the management on filing of PF and fresh address by the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.10.2020.**

VEENA RANI
POLC/RADC
07.08.2020

LIR No. 1285/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for filing of rejoinder to the WS of management no. 1 and service of management no. 2 after taking steps by the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **21.09.2020.**

VEENA RANI
POLC/RADC
07.08.2020

LIR No. 1936/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for service of notice to the
management no. 2 on filing PF.

Despite efforts no one is contacted through VC, in
these circumstances, matter stands adjourned for purpose fixed on
21.09.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 841/2019 843/2019

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri Tenzing Thinlay Lepcha, AR for the
workman.

None for the management.

It is submitted by AR for workman that rejoinder filed
on next date of hearing.

Be put up for filing of rejoinder on **23.10.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 39/2019 40/2019 43/2019

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.

Shri Devanash Gandhi, AR for the
management no. 2.

Matter is fixed for filing of documents and framing of
issues.

At request, matter stands adjourned for purpose fixed
on **08.09.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LC No. 2202/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.

 Shri Saumitra Singhal, AR for the
management.

Matter is fixed for WE.

Shri Ankit Kumar, AR for the management.

At request, be put up for WE on **02.12.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 5471/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 1103/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 6974/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 210/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri Santosh Singh, AR for the workman.
 Shri Ankit Kumar , AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

04.12.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 5854/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 2670/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **10.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 9265/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **10.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 9269/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri Kurushendra Bhardwaj, AR for the
workman.

None for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

02.11.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 9415/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the
management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

09.12.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 9707/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 131/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **18.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 163/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.

Shri Binod Jha, AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

27.11.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 443/2017 444/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **22.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 448/2017 492/2017 493/2017 643/2017 644/2017 645/2017
646/2017 647/2017 648/2017 649/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri Tribhuvan, AR for the workman.

None for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

17.12.2020.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 1125/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **21.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LC No. 1260 /2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LC No. 815/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 2467/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **20.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LC No. 1365/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 2938/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 4959/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 1510/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LCA No. 468/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 3757/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 7582/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LC No. 3745/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 143/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **16.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 145/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 172/2017 173/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **16.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 474/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 951/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **21.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LC No. 2038/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for arguments on **02.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 3827/2018 3828/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : Shri Pulkit Manuja, AR for the workman.
 Ms Raavi Birbal, AR for the management.

It is submitted by AR for the management that she will file
reply to the rejoinder on the next date of hearing

At request, matter stands adjourned for filing of reply to the
rejoinder on **22.10.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 6914/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 23/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.11.2020.**

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 1604/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications/further arguments on **25.08.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 5872/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications/further arguments on **26.08.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LIR No. 5892/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications/further arguments on **27.08.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LC No. 3180/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications /further arguments on **24.08.2020**.

VEENA RANI

POLC/RADC

07.08.2020

LCA No. 970/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

07.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications / further arguments on **11.08.2020**.

VEENA RANI

POLC/RADC

07.08.2020